

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.01.2019

ORDER NO. 27 OF 2019


Hon'ble President is pleased to order the following sitting commencing from **04/02/2019** to **01/03/2019** for CESTAT, New Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	On 04/02/2019	Chamber work.
	From 18/02/2019 to 19/02/2019	Chamber work.
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 11/02/2019 to 15/02/2019	Service Tax Division Bench matters
	From 25/02/2019 to 01/03/2019	Service Tax Division Bench matters.
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri Bijay Kumar, Member (Technical)	From 11/02/2019 to 15/02/2019	Customs and Excise Division Bench matters.
	From 25/02/2019 to 01/03/2019	Customs and Excise Division Bench matters.
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 04/02/2019 to 05/02/2019	Customs and Excise Division Bench matters.
	From 06/02/2019 to 08/02/2019	Customs, Excise and Service Tax Division Bench matters.
	From 18/02/2019 to 22/02/2019	Customs, Excise and Service Tax Division Bench matters.
Hon'ble Sh. V. Padmanabhan, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J)	From 04/02/2019 to 05/02/2019	Service Tax Division Bench matters
Hon'ble Ms. Archana Wadhwa, Member (J)	From 04/02/2019 to 08/02/2019	Single Member Matters.
Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 04/02/2019 to 05/02/2019	Single Member Matters.
Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 06/02/2019 to 01/03/2019	Single Member Matters.

Note:

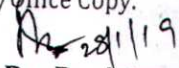
- Whenever any Judicial Member who is a part of a Division Bench will be on leave or on tour, Hon'ble Ms. Rachna Gupta, Member (J) (from 06/02/2019 to 01/03/2019) will be part of that Division Bench and Single Member cases listed before Hon'ble Ms. Rachna Gupta, Member (J) shall stand adjourned if there is no Single Member Bench sitting. In case, Hon'ble Ms. Rachna Gupta, Member (J) is also unavailable, the Division Bench matters will be taken up by the other available DB and the Technical Member of the Division Bench, where judicial Member is not available, will hear Single Member Bench matters. In case no DB is available, the matters will get adjourned and the next date of hearing will be intimated in due course and the available Members will hear SM matters.
- On every Friday afternoon special bench sittings will be notified, if any.

By order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar